

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/136/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
Special Judge, C.B.I & N.I.A
Guwahati, Assam.

Dated Guwahati the th 9 January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/01-2023/589 dtd. 28.12.2023.
Your letter No. SPL/CBI/01-2023/01 dtd. 02.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 29.12.2023 till the morning of 02.01.2024.** The Special Judge, CBI, Addl. CBI Court No. 1, in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-37/2013/137-140/ A, dated , 09-01-2024

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Guwahati, Assam.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Guwahati, Assam.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Guwahati, Assam.
- ✓ 4. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)